

DIVISION BENCH  
COURT - II

**O-212**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/24(KB)2024  
IN  
C.A.(CAA)/220(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28<sup>TH</sup> JUNE 2024**

IN THE MATTER OF	RASHIDHAN DISTRIBUTOR PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Rohit Kumar Keshri, Adv. ] For the Petitioner  
Mr. J.R. Dhal, Adv. ]  
Mr. Ankit Chaurasia, Adv. ]

Mr. S. Channakeshva, Assistant Director ] For the RD (ER), MCA

**ORDER**

1. Leaned Counsel for the Petitioner present. Mr. S. Channakeshva, Assistant Director from the office of the Regional Director (Eastern Region) MCA present in-person.
2. Undertakings have been given against the observations raised by the Regional Director (Eastern Region) MCA and no further objection has been raised.
3. Heard. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**